



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.10.2025

NOTICE

Please take notice that the following matter listed in the Court – II on 29.10.2025 will not be taken up. The next date of hearing in the matter is **25.11.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 647 of 2024 & I.A. No. 5421, 5422, 5423 of 2024 (With Defects) Part Heard	Anil Nair Vs. Romi Surendra Madhani & Anr.	Siddharth Nath	Vikas Mehta- R1 Rishi Kumar Singh Gautam- R2

By order of Hon'ble Chairperson
-Sd/-
Registrar